GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:4840 ANSWERED ON:09.12.2010 EQUAL RIGHTS IN PROPERTY Shantha J.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether in few States wives have equal legal rights in movable and immovable property titled in the names of their husbands; and
- (b) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

(a) to (b): The information is being collected and will be laid on the Table of the House.